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Salt for Assam

1962. Shri K. P. Tripathi: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that salt from Saurashtra according to present arrangements, is carried to Assam by a longer route;

(b) if so, whether any representation has been made by the Government of Assam to charge freight by shortest route; and

(c) if so, the decision arrived at, if any?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No. As distribution of salt is controlled by the Salt Commission, its movement is arranged by the Railways in accordance with the Zonal Scheme of distribution issued by him. According to the Zonal Scheme now in force, salt to Assam has been allotted from Calcutta Zone and no salt from Saurashtra has been allocated for movement to Assam.

(b) No.

(c) Does not arise.

PUBLIC CALL OFFICE AT GODDA

1963. Shri Bhagwat Jha Azad: Will the Minister of **Communications** be pleased to state:

(a) whether Government have decided to open a public call office at Godda, the Sub-divisional Head-quarter in the district of Santhal Parganas; and

(b) if so, when it will be opened?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) and (b). A Public Call Office at Godda has already been opened on 30-3-56.

GOALPARA-JOGIGHOPA FERRY SERVICE

1964. Shri K. P. Tripathi: Will the Minister of **Transport** be pleased to state:

(a) whether the Assam Government has asked for making the Goalpara-Jogighopa ferry service on the Brahmaputra toil-free on the ground that it falls on National Highways; and

(b) whether any decision has been taken on that request?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Not yet. The matter is under consideration.